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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: M/s. IL & FS Maritime Infrastructure Company Limited  
V/s.  
M/s. Balaji Infra Projects Limited & Ors.

SECTION OF THE COMPANIES ACT: 213, 241-242 & 59 of the Companies  
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Nirav Shah Aakash Kothari i/b Little & Co.	Advocate for Respondent	
2	Areez Fazdar i/b Veritas Legal	Advocate for Petitioner	

ORDER

CP No.35/213, 241-242 & 59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)